



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.05.2026

### NOTICE

Please take notice that the following matters listed in the Court – III on 18.05.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1104 of 2025  <b>Part Heard</b>	Sikandar Singh Vs. Vaneet Bhatia, IRP of D S Home Construction Pvt. Ltd. & Anr.	<b>18.05.2026</b>	<b>29.06.2026</b>
2.	Comp. App. (AT) (Ins) No. 1766 of 2024 & I.A. No. 6443 of 2024  <b>Part Heard</b>	Narayan Ramchandra Ghumatkar Suspended Director of KSL & Industries Ltd. Vs. Kiran Shah Resolution Professional of KSL & Industries Ltd.	<b>18.05.2026</b>	<b>30.06.2026</b>
3.	Comp. App. (AT) (Ins) No. 553 of 2025 & I. A. No. 2408 of 2025  <b>Part Heard</b>	Anuj Rana, Majority Shareholder & Director of Neelkantham Systems Pvt. Ltd. Vs. Virendera Prakash Gupta, Proprietor of Virendera Textiles & Anr.	<b>18.05.2026</b>	<b>01.07.2026</b>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar